

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
15-06-2023 AT 10:30 AM

FREE OF COST COPY

**IA (IBC) 38, 39, 40/2021 & IA (IBC) 274/2022 in
CP(IB) No.173/10/HDB/ 2017**
u/s. 10 of IBC, 2016

IN THE MATTER OF:

Sri Vinayaka Paper & Boards Limited

...Petitioner

C O R A M :-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

CERTIFIED TO BE TRUE COPY
OF THE ORIGINAL

IA 274/2022

This Application is for closure of the liquidation on the grounds that the Corporate Debtor under liquidation has been sold as a going concern and the Auction Purchaser has taken over the Company and it is in its possession. Further by going through the final report, it is evident that the Liquidator has sold the Corporate Debtor as a going concern as such it is a fit case for closure of Liquidation process.

Therefore, considering the facts of the case and on perusal of the final report, we are of the view that the liquidation process can be closed.

Accordingly, we hereby order closure of the Liquidation proceedings against the Corporate Debtor viz. Sri Vinayaka Paper Boards Limited from the date of this Order, in terms of Regulation 45 (3) of Insolvency & Bankruptcy Board of India (Liquidation Process) Regulations, 2016. The Liquidator is directed to send the copy of this Order within 7 days from the date of pronouncement to the Registrar of Companies, Hyderabad and preserve /hand over all the books and files of the Corporate Debtor as per the provisions of the Code. The Registry is directed to communicate this order to the Registrar of Companies, Hyderabad for updating the master data. A copy of this order be also forwarded to the Insolvency & Bankruptcy Board of India, New Delhi.

IA No. 274/2022 stands disposed of accordingly.

IA 40/2021, IA 39/2021, IA 38/2021

Ld. Counsel representing the Applicant (Financial Creditor) and Counsel representing Respondent No. 1, 2, 3, 9 &11 present. Since, pleadings completed, for hearing, call on 24.07.2023.

SD/-

MEMBER (T)

30/6/2023

Deputy Registrar / Assistant Registrar / Court Officer
National Company Law Tribunal, Hyderabad Bench

प्रमाणित प्रति

SD/-

CERTIFIED TRUE COPY MEMBER (J)

केस संख्या
CASE NUMBER: CP (IB) No. 173/10/HDB/17

निर्णय का तारीख
DATE OF JUDGEMENT: 15/6/23

प्रति तैयार किया गया तारीख
COPY MADE READY ON: 30/6/23